

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.19 of 2020

In the matter of:

Chander Verma

Appellant

Vs

Continental Construction Ltd & Ors

Respondent

Mr. Jeevesh Nagrath and Mr. Prabhat Kumar Rai, Advocate for appellant.

Mr. Rudrash Ghosh, Advocate for R5. Mr Ashim Vachher, Advocate for R4.

ORDER

11.02.2020- Learned counsel for the Respondent seeks time to file reply affidavit. Prayer allowed. They are directed to file reply affidavit positively on or before 17.2.2020. Meanwhile the impugned order shall be stayed till next date of hearing. Let the appeal be fixed for **27.2.2020**.

(Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/kam